Central Administrative Tribunal Principal Bench New Dalhi

(b)

C.P. No.286/96 in O.A. No.1877/94

New Delhi, this the 3rd day of January, 1997

Hon'ble Dr. Jose P. Verghase, Vice-Chairman(J) Hon'ble Mr. S.P. Biswas, Member (A)

Chanchal Singh
r/o Chaudhry Ram Singh
c/o Satish Wadhawa,
G-57, Malkaganj,
Dalhi-110 007.

(By Shri D.S.Mahendru, Advocate)

....Petitioner

-Versus-

- 1. Shri K.Padmanabhayya,
 Secretary,
 Ministry of Home Affairs,
 North Block,
 New Delhi.
- 2. Shri R.D. Sharma, Pay & Accounts Officer, Intelligence Bureau (HMA), A.G.C.R. Building, I.P. Estate, New Delni.

...Respondents

(By Shri N.S.Mehta, Advocate)

ORDER (Oral)

By Hon'ble Dr. Jose P. Verghase, Vice-Chairman(J):--

Shri N.S.Mehta, Senior Standing Counsel appearing for the respondents submits that all the directions issued by the orders of this Tribunal in O.A.No.1877/84 have been fully complied with. In the circumstances, we see no violation of the orders and if there is any mistake in the calculation still left in the perception of the petitioner, he is at liberty to assail the same

Contd...2p/-



in accordance with law. The Contempt Petition is dismissed accordingly. Notices issued to the respondents are discharged.

(S.P.BISWAS) Member (A)

(DR. JOSE F. VERGHESE) Vice-Chairman (J)

/na/